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## PAPERS LAID ON THE TABLE

I.Region and Accounts (1977-78) of the Karnataka Agro Industries Cor. poration Limited, Bangalore and re lated papers.

II.Report and Accounts (1978-79) of the Maharashtra Agro Industries Development Corporation Limited, Bombay, and related papers.

HI. Report and Accounts (1978-79) of the National Seeds Corporation Limited. New Delhi, and related papers.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH): Sir, I beg to lay on the Table: —

- (1) A copy each (in English and Hindi) of the following papers<sub>i</sub> under sub-section (1) of section 619A of the Companies Act, 1956: —
- I. (a) Eleventh Annual Re port and Accounts of the Karna taka Agro-Industries Corporation Limited, Bangalore, for the year 1977-78, together with the Audi tors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by the Government on the working of the Corporation. [Placed in Library. *See* No. LT-864J80 for (a) and (b)].
- II. (a) Thirteenth Annual Re port and Accounts of the Maha rashtra Agro-Industries Deve lopment Corporation Limited, Bombay, for the year 1978-79, together with the Auditors' Report on the accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by the Government on the working of the Corporation. [Placed in Library. See No. LT-866|80 for (a) and (W|...
- III. (a) Sixteenth Annual Report and Accounts 0\* fhe National Seeds Corporation Limited, New Delhi, for the year 19T8-T9, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by the Governmer on the working of the Coroor; tion. [Placed in Library. See ^ LT-870/80 for (a) and (b)].
- (2) Statements (in English and Hindi) giving reasons for the dela. in laying the papers mentionest at Id) above. [Placed in Library. *See* No. LT-870/80].
- I.Report and Accounts of the Andfers Pradesh State Agro-Industries Cor poration Limited, Hyderabad, for the year ended the 3<tth June, 1177, and related papers.
- II.Report and Accounts (1978-79) of the Gujarat Agro-Industries. Cor poration Limited, Ahmedabafl, an\* related papers.

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copy each (in Hindi) of the following papers:—

- I. (a) Ninth Annual Report and Accounts of the Andhra Pradesh State Agro-Industries Corporation Limited, Hyderabad, for the yea\* ended the 30th June, 1»77, togethe with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by the Government on the working of the Corporation.. [Placed in Library. See No. LT-869/80 for (a) and (»)!•

II. (a) Tenth Annual Report and of the Gujarat Agro-In Accounts Corporation dustries Limited, medabad, for the year 1978-79, to gether with the Auditors' Report on the Accounts and the comments of Comptroller the and Auditor General of India thereon.

Papers laid

- (b) Review by the Government on the working of the Corporation. [Placed in Library. See No. LT-867180 for (a) and
- III. Statements giving reasons for the delay in laying the papers mentioned at (I) and (II) above. [Placed in Library. See No. LT-870/80].

SHRI ERA SEZHIYAN (Tamil Nadu): On a point of order, Sir. The Minister has not given reasons for delay in submission of the Thirteenth Annual Report and Accounts of Maharashtra Agro Industries Development Corporation for the year 1978-79 and also reasons for delay in submission of the Sixteenth Annual Report and Accounts of the National Seeds Corporation for the year 1978-79, whereas in the case of Tenth Annual Report and Accounts of Gujarat Agro-Industries Corporation for the year 1978-79, he has given the reasons. The hon. Minister should as well have given reasons for delay in the submission of the above Annual Reports. Sir, they should not take it that they can put anything on the Table and there is nobody to examine all these things. They should take more care and when they are giving reasons in one case, they should also, give reasons in other cases.

SHRI PILOO MODY (Gujarat): They should give reasons in all cases.

RAO BIRENDRA SINGH: In all such cases we give reasons for delay. If the Rajya Sabha has not received, I shall check up.

MR. CHAIRMAN: They will supply the reasons.

SHRI ERA SEZHIYAN: No, Sir, they have not supplied to Rajya Sabha.

on the Table

MR. CHAIRMAN: I will look into it as to who is right and who is wrong.

## Certified Accounts (1978-79) of the Indian institute of Technology, Bombay and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI SITA RAM KESRI): Sir, on behalf of Shri B. Shankaranand, I beg to lay on the Table a copy (in English and Hindi) of the Certified Annual Accounts Of the Indian Institute of Technology, Bombay, for the year 1978-79 and the Audit Report thereon, under subsection (4) of section 23 of the Institutes of Technology Act, 1961. [Placed in Labrary. See No. LT-877/80].

I. Audit Report on the Accounts (1978-79) of the Motilal Nehru Regional Engineering! College Allahabad.

II.Certified Accounts (2978-79) of the Jawaharlal Nehru University, New De'hi, and related papers.

- III. Audit Report on the Accounts (1978-79) of the Maulana Azad College of Technology, Bhopal.
- IV. Accounts (1978-79) of the Vis-svaraya Regional College of Engineering, Nagpur. and related papers!

SHRI SITA RAM KESRI: Sir, on behalf of Shri B- Shankaranand, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers: -

- I. Audit Report on the Accounts of the Motilal Nehru Regional En gineering College, Allahabad, the year 1978-79. [Placed in Library. See No. LT-874/80].
- II. Certified Annual Accounts of Jawaharlal Nehru University, New Delhi, for the year 1978-79 and